

19th January, 2005

Notification No. 3 /2005-Customs (N.T.)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Central Excise (Adjudication), Air Cargo Complex, New Delhi, to act as, -

- (i) Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi; and
- (ii) Commissioner of Customs (Port), Chennai,

for the purposes of adjudicating the matters relating to Show Cause Notice pertaining to M/s. Shree Durga Impex, D-135, East of Kailash, New Delhi and Others issued vide, F.No.DRI/23/42/2003/DZU-Pt/3353-68, dated the 3rd September, 2004, by the Additional Director General, Directorate of Revenue Intelligence, Delhi Zonal Unit, B-4, 6th Floor, Paryavaran Bhawan, C.G.O. Complex, Lodhi Road, New Delhi.

F.NO.437/55/2004-CUS.I

Anupam Prakash
Under Secretary to the Government of India